

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 73
TO BE ANSWERED ON 02/02/2024**

NEW FAMILY PLANNING CENTRES

73. SHRI ASHOK KUMAR RAWAT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the amount earmarked to set up new Family Planning centres in the country particularly in the backward and rural areas as on date, State/UT-wise and year-wise;
- (b) whether the targets fixed in this regard have been achieved during the last three years;
- (c) if so, the details thereof particularly in the backward and rural areas, State/UT-wise; and
- (d) the details of the financial allocation, targets fixed and achievements made regarding family planning during the said period, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(PROF. S.P. SINGH BAGHEL)**

(a) to (c) Under the National Health Mission, the Ministry of Health & Family Welfare follows a health systems approach wherein standalone Family Planning centres are not established. Family Planning services are delivered as an integral component of the RMNCAH+N strategy (Reproductive Maternal Neonatal Child and Adolescent Health + Nutrition) through all levels of public health facilities across the country including in backward and rural areas of the country

(d) The details of financial allocation towards Family Planning during the last three years and the current year, State/UT-wise are placed at **Annexure**.

Government of India implements the National Family Planning Programme, which provides voluntary and informed choices to all citizens through a target free approach in the Country.

Efforts of the Government have been successful and the following progress has been achieved:

- The Total Fertility Rate declined from 2.2 in 2015-16 (NFHS 4) to 2.0 in 2019-21 (NFHS 5) which is below replacement level.
- 31 out of 36 States/ UTs have achieved replacement level fertility (NFHS 5).
- The Modern Contraceptive usage has increased from 47.8% in 2015-16 (NFHS 4) to 56.5% in 2019-21 (NFHS 5)
- The Unmet Need for Family Planning has decreased from 12.9% in 2015-16(NFHS 4) to 9.4% in 2019-21 (NFHS 5)
- The Crude Birth Rate (CBR) has declined from 20.8 in 2015 (SRS) to 19.5 in 2020 (SRS).

ANNEXURE

**State/UT wise SPIP Approvals and Expenditure towards Family Planning under NHM
from the FY 2020-21 to 2022-23**

In lakhs							
S. No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	A & N Islands	21.10	2.90	31.00	3.35	32.16	4.47
2	Andhra Pradesh	1411.90	1408.01	1952.68	1408.43	1916.99	1037.57
3	Arunachal Pradesh	152.16	110.37	129.47	92.12	473.34	362.08
4	Assam	2517.58	877.50	4796.31	2549.95	5571.09	3095.79
5	Bihar	14999.25	11369.73	14308.66	12465.25	21843.33	15644.36
6	Chandigarh	27.02	8.81	31.84	10.14	29.54	7.27
7	Chhattisgarh	2156.86	856.59	3427.27	2600.64	6577.27	4463.63
8	DD & DNH	25.69	0.32	29.66	7.98	38.05	9.27
9	Delhi	469.34	108.40	684.22	137.24	1022.02	229.48
10	Goa	30.93	4.49	32.52	4.38	46.63	12.71
11	Gujarat	4520.47	3700.89	7332.32	6079.83	7675.07	6320.94
12	Haryana	1457.46	924.45	3422.69	2376.84	2055.85	1794.38
13	Himachal Pradesh	191.28	77.06	243.98	94.53	395.08	155.17
14	Jammu and Kashmir	264.57	31.55	326.83	124.45	228.60	70.99
15	Jharkhand	4456.24	2870.80	6093.49	3057.30	11910.44	7629.22
16	Karnataka	2251.46	1292.37	2844.56	1760.84	3703.73	1648.90
17	Kerala	271.40	172.07	426.11	282.41	1044.24	316.32
18	Ladakh	20.91	0.52	51.50	4.90	20.36	71.11
19	Lakshadweep	14.36	0.23	14.22	0.48	6.01	0.49
20	Madhya Pradesh	12098.49	8697.50	16541.75	11318.73	19896.89	13623.72
21	Maharashtra	2997.09	1226.75	3073.36	2451.53	5018.22	2779.72
22	Manipur	85.02	5.83	162.41	39.74	457.46	74.32
23	Meghalaya	68.66	14.71	239.22	39.81	354.14	174.34
24	Mizoram	50.29	22.39	57.34	40.95	226.00	59.02
25	Nagaland	87.10	55.83	178.21	56.03	593.51	132.64
26	Odisha	3490.45	1810.31	3943.68	3471.16	4941.89	4145.21
27	Puducherry	78.12	36.28	87.65	29.71	72.09	29.34
28	Punjab	648.26	133.73	824.00	193.81	982.40	296.83
29	Rajasthan	10455.97	7679.39	13846.79	8893.56	15162.31	10144.50
30	Sikkim	9.23	0.00	20.96	5.09	36.81	23.02
31	Tamil Nadu	3301.13	649.77	4057.18	810.74	3656.39	4097.34

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S. No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
32	Telangana	874.66	267.15	1684.43	990.46	2103.88	357.17
33	Tripura	43.25	24.91	184.44	146.89	502.76	193.33
34	Uttar Pradesh	17049.07	10425.08	33034.80	8563.74	28592.40	15628.16
35	Uttarakhand	585.48	214.98	779.53	310.45	1211.81	331.38
36	West Bengal	3134.55	2002.86	3066.14	2296.91	3429.05	2789.36

Note:

1. The above data is as per the available Financial Management Reports (FMRs) reported by the States/UTs.
2. Expenditure includes Expenditure against Central Release, State release & unspent balances at the beginning of the year and are provisional.